

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/22/2016  
NAME OF THE PETITIONER(S) : Anand P. Fredrick  
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1) B. Manimaran  
Advocate

2) B. Dhanaraj -

Advocates  
Respts 1, 3, 4, 5

in the -

B. Manimaran

B. Dhanaraj

**ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time is extended at their request. Put up on 25.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc